

**ORISSA HIGH COURT****FILING REPORT AS ON :28/01/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0001097/2023	RADHAMOHAN BISWAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /202 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur ) Spl/0000065/2022
2	BLAPL/0001098/2023	UTTAM NAG VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	JAIPATNA /26 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/0000011/2021
3	CRLMP/0000164/2023	BANAJA PANDA VS STATE OF ODISHA	VS	//0 () //
4	FAO/0000046/2023	GAYADHAR JENA VS STATE OF ODISHA	ASIM AMITABH DASH VS	// PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000010/2015
5	MACA/0000063/2023	NEW INDIA ASSURANCE COMPANY LIMITED VS RENUKA SAHU	ADAM ALI KHAN VS	// () //
6	MATA/0000030/2023	ASHISH KUMAR BARIK@ASHISH BARIK VS PRANGYA RATH	RAKESH KUMAR DAS VS	// () //
7	WA/0000113/2023	STATE OF ODISHA VS NAMITA BEHERA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// () //
8	WA/0000114/2023	THE PRINCIPAL SECY., DEPT. OF HOME VS JANIFER ANDERSON	SAROJ KANTA SAMAL, A.G.A VS	// () //
9	WA/0000115/2023	STATE OF ODISHA VS SUMIT BURMAN	MANOJA KUMAR KHUNTIA, A.G.A. VS	// () //
10	WA/0000116/2023	STATE OF ODISHA VS BADRI NARAYAN ROURAY	MANOJA KUMAR KHUNTIA, A.G.A VS	// () //
11	WPC(OAC)/0003194/2011	DIPTI RANJAN ROUT VS COMMISSIONER CUM SECY., H AND F.W DEPARTMENT,BBSR	BISWABIHARI MOHANTY, B.P.ACHARYA VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :28/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	111/2023 MACA/63/2023	NEW INDIA ASSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
2	160/2023 BLAPL/271/2023	SK RAJA@ SK RIAJUDDIN-MP	DEBASHIS MITRA
3	269/2023 WA/113/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
4	270/2023 WA/113/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
5	271/2023 WA/113/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
6	272/2023 WA/114/2023	THE PRINCIPAL SECY., DEPT. OF HOME-MP	SAROJ KANTA SAMAL, A.G.A
7	273/2023 WA/114/2023	THE PRINCIPAL SECY., DEPT. OF HOME-MP	SAROJ KANTA SAMAL, A.G.A
8	274/2023 WA/114/2023	THE PRINCIPAL SECY., DEPT. OF HOME-MP	SAROJ KANTA SAMAL, A.G.A
9	275/2023 WA/115/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
10	276/2023 WA/115/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
11	277/2023 WA/115/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
12	278/2023 WA/116/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
13	279/2023 WA/116/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
14	280/2023 WA/116/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
15	360/2023 CRLMC/394/2023	B.DAMODAR PATRA-MP	TAPAS KUMAR ACHARYA
16	1225/2023 WP(C)/10089/2022	PRASANTA KUMAR SETHY-MP	
17	1226/2023 WP(C)/35734/2022	BABURAM MALIK-MP	